

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3012/2021

This the 22nd day of April 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Farooq Ahmad Raina

.....Applicant

(Advocate:- Mr. Showkat Ali Khan)

Versus

1. U.T. of J&K and OrsRespondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he wishes to withdraw the T.A.

2. Accordingly, the T.A. is dismissed as withdrawn with liberty to the applicant to file afresh, if fresh cause of action arises.

**(DINESH SHARMA)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun...